

Cooperatives Limited, New Delhi, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1985-86.

{Placed in Library. See No. LT-4091/87.}

Detailed Demands for Grants of the Ministry of Water Resources for 1987-88.

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English Versions) of the Ministry of Water Resources for 1987-88.

{Placed in Library. See No. LT-4092/87.}

Detailed Demands for Grants of the Ministry of Information and Broadcasting for 1987-88.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : On behalf of Shri Ajit Panja I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English Versions) of the Ministry of Information and Broadcasting for 1987-88.

{Placed in Library. See No. LT-4093/87.}

Notification under Employees' State Insurance Act.

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : I beg to lay on the Table a copy of the Employees' State Insurance (Central) Amendment Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 129 in Gazette of India dated the 28th February, 1987 under sub-section (4) of section 95 of the Employees' State Insurance Act, 1948.

{Placed in Library. See No. LT 4094/87.}

Resolution regarding revision of Policy relating to the functions, membership, methodology for selection and Infra-structure of the Public Enterprises Selection Board.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table a copy of Resolution No. 27(21)-EO/86(CC) (Hindi and English versions) published in Gazette of India dated the 3rd March, 1987 regarding revision of the policy relating to the functions, membership, methodology for selection and infra-structure of the Public Enterprises Selection Board.

{Placed in Library. See No. LT-4095/87.}

12.10 hrs.

[English]

COMMITTEE ON PUBLIC UNDERTAKINGS Sixteenth Report

SHRI NARAYAN CHOUBEY (Midnapore) : Sir, I beg to present the Sixteenth Report (Hindi and English Versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Eleventh Report on Indian Dairy Corporation.

12.11 hrs.

MATTERS UNDER RULE 377

[Translation]

(i) DEMAND FOR A TELEVISION RELAY CENTRE AT MOTIHARI IN BIHAR (SHRIMATI PRABHAWATI GUPTA : (Motihari) : Mr. Speaker, Sir, East Champaran, which was the main working field of the Father of Nation Mahatma Gandhi, is being neglected by the Ministry of Information and Broadcasting. Lakhs of people of that district fought shoulder to

shoulder with Mahatma Gandhi during the freedom struggle and contributed a lot. Thousands of people of that region laid their lives and suffered torture in prisons. It was hoped that after the independence, the Information and Broadcasting Ministry would pay special attention towards the working field of the Father of Nation and the local people would enjoy the fruits of independence and would feel that the Central Government was aware of the historical background of this centre of Mahatma Gandhi. The people of this region are waiting as to when the concerned Department of the Central Government will pay attention towards this neglected area and set up a Television relay centre there so that the people of Motihari can enjoy T.V. programmes alongwith the people of other parts of the country.

Therefore, I request the Central Government to set up a T.V. Relay Centre in Motihari at the earliest.

- (ii) Demand for implementation of recommendations made by the working group of the Planning Commission for economic development of certain dacoit-infested areas of Uttar Pradesh.

SHRI JAGDISH AWASTHI (Bilhaur) : Mr. Speaker, Sir, the working group of the Planning Commission had made certain recommendations in June, 1983 for the development of dacoit-infested areas of Uttar Pradesh, Madhya Pradesh and Rajasthan, these related to the schemes regarding improvement of narrow valleys, construction of roads and bridges, and electrification of rural areas. Kanpur, Hamirpur, Etawah, Jalaun and other districts come under the dacoit-infested areas in Uttar Pradesh where the incidents of dacoitial and murders take place every day. These are situated on the banks of the Yamuna river and are ravine areas.

Even after a lapse of such a long time since June 1983, the development schemes for this area have not yet been implemented. As a result of that this area is still the most backward and crime-infested one. If the recommendations of the working group of the Planning Commission are implemented, not only the area would be developed fastly but the people would also get job opportunities and the incidents of crimes would come down sharply. The expenditure on the

maintenance of law and order would also come down and the money thus saved could be utilised for other development works.

Therefore, I request the Central Government to implement these recommendations immediately to develop that area with the cooperation of the State Governments so that the people of that area can be liberated from the feeling of fear and committing crime and they can enjoy the benefits of development works.

- (iii) Demand for increasing reservation quota at Akbarpur, Malipur and Gosainganj railway stations in Uttar Pradesh.

SHRI R.P. SUMAN (Akbarpur) : Mr. Speaker, Sir, the Akbarpur Railway Junction on the Lucknow - Faizabad - Varanasi main line has assumed a special importance because a number of passengers travel everyday from here to the main big cities of the country. Moreover sufficient quantum of goods including mainly the bales of cotton is sent out from this Railway station by the side of which Shri Gandhi Ashram Uttar Pradesh State Spinning Mill is situated and a little further away a thermal power project and the religious places of Vichhochha Sharif and Govind Sahib are situated. But the reservation quota at Akbarpur Junction is very limited and there a lot of inconvenience is faced in respect of Transportation of goods. The reservation quotas for important stations of Malipur and Gosainganj are also limited although there is considerable movement of passengers as well as goods.

Therefore, I request the Central Government to increase the reservation quotas at Akbarpur, Malipur and Gosainganj railway stations and to provide godown facilities at the Akbarpur railway junction, and also to make arrangements for diverting and flushing the trains and to include Akbarpur railway station in the list of model stations as well.

[English]

- (iv) Establishment of an Agricultural Research Centre at Khandwa in M.P.

SHRI KALICHARAN SAKARGAYEN (Khandwa) : There has been a long pending demand of the people of Nimar region of Madhya Pradesh (Khandwa & Khargone Districts) that an Agriculture